

Central Administrative Tribunal  
Principal Bench

10  
O.A.No.119/93

Hon'ble Mr. Justice K.M.Agarwal, Chairman  
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 20th day of May, 1998

Anoop Singh  
s/o Shri Bhopal Singh  
r/o K-21/47, Gali No.1  
West Ghonda  
Delhi.

... Applicant

(None)

Vs.

1. Lt. Governor of Delhi  
through Chief Secretary  
Delhi Administration  
Delhi.
2. Commissioner of Police  
Delhi Police Headquarters  
M.S.O.Building  
I.P.Estate  
New Delhi.
3. Additional Commissioner of Police (Admn.)  
M.S.O.Building, I.P.Estate  
New Delhi.
4. Deputy Commissioner of Police (Headquarter-I)  
Delhi Police Headquarters  
M.S.O.Building  
I.P.Estate  
New Delhi. ... Respondents

(None)

O R D E R (Oral)

Hon'ble Mr. Justice K.M.Agarwal, Chairman

None appears for either of the parties. None had also appeared even on 19.5.1998 on behalf of the applicant. The OA is therefore dismissed for want of prosecution.

*Km*  
(K.M.Agarwal)  
Chairman

*Rahman*  
(R.K.Ahooja)  
Member(A)

/rao/